

F.No. 01(03)/Roster/CESTAT/2021  
**Customs, Excise and Service Tax Appellate Tribunal**  
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 15.12.2021

**ORDER NO. 179 of 2021**

Hon'ble President is pleased to partially modify the roster order no. 171 of 2021 for **CESTAT, Bangalore** on **03.01.2022** as follows:

PERIOD	CORAM	WORKS ASSIGNED
On 03.01.2022 at 2:30 p. m.	Mr. Anil Choudhary, Hon'ble Member (Judicial) and Mr. C. J. Mathew, Hon'ble Member (Technical)	Customs Appeal No. 20005 and 20305 of 2020 titled Kishin S. Loungani vs. Cochin

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website [www.cestatnew.gov.in](http://www.cestatnew.gov.in) in the link "Daily orders"/"court proceedings".

By Order

  
(Bineesh Kumar K. S.)  
Registrar

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Deputy Registrar